NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.		Purpose	Section	Name of the Parties M/s. / Mr.
CA 741/16 in CP 272/16	TP 214/17	For hearing	391/394	Citrix R&D India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
١.	Sindana.M.R.	ROC/RD	Sincla_MP	
2.	Perma Hatti Raghuran	Petitioner	&glll.	

ORDER

Counsel for Petitioner is present. Proxy Counsel for Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel for Petitioner requested time to offer comments on the report of ROC & R.D. List it on 18/12/2017.

Member (T)

Member (J)